## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria

V/s.

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

## CP 41/213,241-242/NCLT/MB/MAH/2016

Wrongly on Board. List this matter on 22.9.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMÁR

Member (Judicial)